

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 224 OF 2018

Dated: 14th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Delhi Transco Limited

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Sheshadri
Mr. Ashwin Ramanathan
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : ---

ORDER

Issue notice to the Respondents returnable on 24.10.2018. Dasti, in addition is permitted.

List the matter on **24.10.2018.**

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

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